

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART –1, SECTION-1)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY

PUBLIC NOTICE NO. 70 (RE-01)/ 1997-2002
NEW DELHI, the 8th February,2002

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as notified in the Gazette of India extraordinary, Part-II Section 3, Sub section (ii) vide S.O. No.283(E) dated 31.03.1997, the Director General of Foreign Trade hereby notifies the following arrangements:-

- 1) It has been decided to treat 2001-2002 as a blank year and monitoring of NFE of the EOU/EPZ/EHTP/STP and SEZ units is deferred for one year i.e 1.4.2001 to 31.3.2002.

This issues in public interest.

Copy to all concerned,
By orders etc.

Sd/
(N.L.Lakhanpal)
Director General of Foreign Trade

(Bipin Menon)
Dy. Director General of Foreign Trade

(File No: 01/94/180/051/AM02/PCIV)